

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

(9)

Hon'ble Shri Govindan S. Tampi, Member (Admnv.)
Hon'ble Shri Shanker Raju, Member (Judicial)

O.A.No.110/2001
M.A.No.79/2001

New Delhi, this the 11th day of December, 2001

1. Bharat Bhusan s/o Shri Chet Ram
2. Som Nath s/o Sh. Bala Ram
3. Rajinder Singh s/o Sh. Basant Singh
4. Pardeep Kumar s/o Sh. Man Bhadur
5. Tarkeshwar s/o Shri Ram
6. Vijay Singh s/o Sh. Prem Singh
7. Rajbir Singh s/o Sh. Bhola Ram
8. Gurvinder Singh s/o Sh. Harbhajan Singh
9. Rajbir Singh s/o Sh. Parbhat Singh
10. Rakesh Kumar s/o Sh. Bal Singh
11. Mukesh Kumar s/o Sh. Chandgi Ram
12. Naval Kishore s/o Sh. Mani Ram
13. Rajjan Lal s/o Sh. Ganga Parshad
14. Dharam Pal s/o Sh. Cheddi Lal
15. Jai Dayal s/o Sh. Dalip Singh
16. Bharat Singh s/o Nam Bhadur
17. Anup Singh s/o Sh. Hira Lal
18. Gopal Sharma s/o Sh. Jetha Nand
19. Mahabir Singh s/o Sh. Ram Lal
20. Rajbir Singh s/o Sh. Bhadur Singh
21. Khem Chand s/o Sh. Sukhdev
22. Udai Bhan Singh s/o Sh. Ram Narain
23. Rajinder Singh s/o Sh. Pyare Lal
24. Bhanwar Singh s/o Sh. Bale Ram
25. Banarsi Dass s/o Sh. Mangatu Ram
26. Satya Narain s/o Sh. Ram Chander
27. Sanjay Kumar s/o Sh. Malwar Singh
28. Rajinder Singh s/o Sh. Lila Ram

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29. Mahinder Bhadur s/o Sh. Nand Bhadur

30. Ratan Panwar,

All are working as Bandsmen in Police
Training College, Delhi Police
Jharoda Kalan, New Delhi.

... Applicants

(By Advocate: Shri Yogesh Sharma)

Vs.

1. N.C.T. of Delhi through
The Chief Secretary
Old Secretariate
Delhi.

2. The Commissioner of Police
Delhi Police
Police Headquarters
I.P. Estate
New Delhi.

3. The Joint Commissioner of Police
Delhi Police Training College
Jharoda Kalan,
New Delhi.

4. The Secretary
Ministry of Home Affairs
Govt. of India
New Delhi.

... Respondents

(By Advocate: Shri Vijay Pandita, through Ms. Shabana)

O R D E R (Oral)

By Shri Govindan S. Tampi, Member(A):

MA 79/2001 for joining together is allowed.

2. Heard the learned counsel of both the parties.

3. The applicants, who are working as Bandsmen in Police Training College, Delhi Police, seek the following reliefs:

That the Hon'ble Tribunal may graciously be pleased to pass an order declaring to the effect that the trade of Bands-men is a Technical and consequently the Bands-men are entitled for all the benefits which are applicable for the Technical staff, including revision of pay scale, promotion, etc.

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That the Hon'ble Tribunal may graciously be pleased to pass an order directing the respondents to grant the higher pay scale which has been granted to the other Technical staff from the date of their appointment including arrears.

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4. It is stated that the applicants have already made representation for grant of technical pay scale and technical promotion at par with the other technical staff vide representations dated 20.10.1999 and 20.12.2000 but till date no action has been taken by the respondents.

5. Noting the above, we direct the respondents to dispose of the representation filed by the applicants on 20.12.2000 by passing a reasoned and speaking order within two months from the date of receipt of a copy of this order. Needless to say that that the applicants, if they are still aggrieved, can approach this Tribunal in accordance with law. The OA is accordingly disposed of. No costs.

S. Raju
(SHANKER RAJU)
MEMBER(J)

(GOVINDAN S. TAMPI)
MEMBER (A)

/RAO/